

reducing price of sugar and also making available sugar freely?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir,

(b) Weekly restrictions have been imposed to ensure uniform flow/availability of sugar in the market at a reasonable price.

(c) Sugar factories are required to comply with this stipulation and any default in this regard would amount to contravention of the statutory orders.

(d) The various measures taken by Government, including weekly restrictions on sale and despatch of free sale sugar, have helped to augment availability of sugar and to reduce its price in the open market. The wholesale prices of S-30 grade of sugar in the four principal markets of the country which were in the range of Rs. 1483 to Rs. 1630 per quintal on 19th May, 1994 have declined to the range of Rs. 1260 to Rs. 1320 per quintal as on 26-07-1994.

Comittee on Public Distribution System

1438. SHRI D. VENKATESWARA RAO :
SHRI M.V.V.S. MURTHY :

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to refer to the reply given to Unstarted Question No. 2891 dated March 15, 1994 and state :

(a) whether the recommendations given by the Committee of Ministers had

been discussed at the forum of the National Development Council held recently;

(b) if so, the decision arrived at the forum; and

(c) if not, the reasons for delay?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Does not arise.

(c) The Government has decided that the recommendations of the Committee of Ministers on the National Policy on PDS may be considered by a Group of Ministers in the first instance.

Purchases in Super Bazar

1439. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of CIVIL SUPPLIES CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Super Bazar is making local purchases of crores of rupees every year from unregistered dealers/locally without inviting the tenders/quotations;

(b) if so, the reasons there for and the details of the purchases so made by the Super Bazar in each of the last three years;

(c) whether there is any proposal to enquire into the matter and if not, the reasons therefor;

(d) The number of employees working in the G&T department of the Super Bazar, Category-wise; and

(e) whether the policy to transfer all such employees who have been in that department for more than 3 years is followed and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) No Sir. Super Bazar has reported that local purchases are resorted only for those items which do not exist on approved inventory of the Store and for which specific indent has been placed by Government Departments & Undertakings. These are one time purchases and competitive rates thereof are being ensured by inviting quotations or tender depending on the value of goods.

(b) In view of reply at (a), question does not arise. Super Bazar has reported that no record in respect of item wise purchase is maintained. Department-wise and year-wise purchases made during the last 3 years are given in the enclosed statement I.

(c) Super Bazar is following guidelines and norms prescribed by their Managing Committee for purchase of goods. Government also periodically reviews the working of Super Bazar. Government generally does not interfere in the day-to-day working of the store.

(d) A list showing number of employees category-wise is at enclosed at statement-II.

(e) Super Bazar has reported that keeping in view the exigencies of the work, the transfer of employees is made.

STATEMENT-I

(Rs. in lakhs)

| S.No. | Departments | 1991-92 | 1992-93 | 1993-94 |
|-------|-------------------|---------|---------|---------|
| 1. | Furniture | 43.50 | 40.27 | 89.79 |
| 2. | R.M.G. | 1.50 | 0.63 | 18.71 |
| 3. | Paints/Hardware | 14.56 | 23.66 | 59.99 |
| 4. | Sports/Toys | 1.44 | 4.16 | 5.27 |
| 5. | Cycle/TV | 14.42 | 13.92 | 5.46 |
| 6. | Footwear | 0.87 | 2.20 | 2.51 |
| 7. | Sty/office equip. | 92.43 | 81.78 | 236.45 |
| 8. | Textile | 1.04 | 2.90 | 26.96 |
| 9. | Handloom | - | 3.78 | 30.33 |
| 10. | Household | 43.89 | 39.42 | 36.12 |
| 11. | G&T | 4.49 | 37.58 | 253.62 |
| 12. | M& SC | 1.21 | 0.87 | |
| | TOTAL : | 219.45 | 250.57 | 833.94 |

STATEMENT-II

*Category-wise list of Employees presently posted in
Central Purchase Cell of the store*

| <i>S.No.</i> | <i>Category</i> | <i>No.</i> |
|--------------|------------------|------------|
| 1. | Manager | 1 |
| 2. | Asst Managaer | 3 |
| 3. | P.A. | 1 |
| 4. | Sr. Supervisor | 1 |
| 5. | Jr. Supervisor | 3 |
| 6. | Jr. Steno | 1 |
| 7. | Acctt. Asstt. | 3 |
| 8. | Sale Asstt. | 4 |
| 9. | Jr. Sales Asstt. | 5 |
| 10. | Typist | 1 |
| 11. | Helper | 3 |
| 12. | Sweeper | 1 |
| 13. | Packing Cleaner | 1 |

[*Translation*]

SHRI N.J. RATHVA :

Damage to Foodgrains

Will the Minister of FOOD be pleased
to state:

1440. SHRI DATTA MEGHE :
SHRI VILAS MUTTEMWAR :

(a) the total quantity of foodgrains